

ITEM NO.103

COURT NO.13

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 10215/2011

SHIVSHANKARA & ANR.

Appellant(s)

VERSUS

H.P.VEDAVYASA CHAR

Respondent(s)

(IA No. 3/2015 - AMENDMENT OF PLAINT
IA No. 4/2015 - PLACING ON RECORD ADDITIONAL RECORD)

Date : 14-09-2022 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Appellant(s) Ms. Kiran Suri, Sr. Adv.
Ms. T.S. Shanthi, Adv.
Mr. Sanjeev Kumar, Adv.
Mr. Narendra Kumar, AOR

For Respondent(s) Mr. Aljo K. Joseph, Adv.
Mr. Ritesh Kumar Chowdhary, AOR
Ms. Shelna K., Adv.
Mr. Abhinav P. Dhanodkar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List tomorrow, i.e. 15.09.2022 as part-heard as
1st item.

(Geeta Ahuja)
Assistant Registrar-cum-PS

(Anju Kapoor)
Court Master